

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**(LD-VC-CW-193/2020)**

M. Ashraf Nagarwala

..... Petitioner.

Vs

Margao Municipal Council & ors.

..... Respondents.

Shri A. Bhobe, Advocate for the petitioner.

Shri C. A. Coutinho, Advocate for the respondent no.1

Shri G. Panandikar, Advocate for the respondent nos. 2 and 3.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date: 14<sup>th</sup> September, 2020.**

**P.C.**

Shri C. A. Coutinho, the learned counsel, appears for the first respondent, and Shri G. Panandikar, the learned counsel, appears for the second and third respondents. They need time to come up with their pleadings.

2. Post the matter on 21.9.2020.

**DAMA SESHADRI NAIDU, J.**

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